

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 2/2011 in CIVIL APPEAL NO. 6077 OF 2010

ZONAL MANAGER, CENTRAL BANK OF INDIA

Appellant (s)

VERSUS

M/S. DEVI ISPAT LTD & ORS.
(With appln(s) for directions)

Respondent(s)

Date: 21/01/2011 This Application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHANFor Appellant(s) Mr. Dinesh Mathur,Adv.
Mr. Nishant Menon,Adv.
Ms. Priyanka Bharti,Adv.
M/S. Dua Associates,Adv.For Applicants/
Respondent(s) Mr. C.A. Sundaram,Sr.Adv.
Mr. Parijat Sinha,Adv.
Mr. K.V. Vishwanathan,Adv.
Ms. Reshmi Rea Sinha,Adv.
Ms. Rohini Musa,Adv.
Mr. Abhinav Gupta,Adv.
Mr. Vikram Ganguly,Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue notice on Interlocutory Application No.2
returnable in two weeks.Mr. Nishant Menon, Advocate accepts notice on
behalf of the Central Bank of India.[Madhu Bala]
Sr.P.A.[Savita Sainani]
Court Master